

**Central Administrative Tribunal  
Principal Bench,  
New Delhi**

**OA No.300/2017**

New Delhi this the 25<sup>th</sup> day of January, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr.K.N.Shrivastava, Member (A)**

Malkhan Meena

Age-46 years

S/o Shri Prabhu Dayal Meena

Village-Ukeri, P.O.-Bhooda

District-Alwar, Tehsil-Rajgarh

Rajasthan.

.....Applicant

(By Advocate:Shri Sachin Chauhan)

VERSUS

Union of India through its

1. The Secretary  
Ministry of Urban and Development  
Nirman Bhawan  
New Delhi.
2. The Director General of Works (CPWD)  
Central Public Works Department  
Nirman Bhawan, New Delhi.
3. The Superintending Engineer (Elect.)  
Co-ordination Circle (Elect.)  
Block-1, Level-7  
R.K.Puram, New Delhi.
4. The Executive Engineer  
President Estates Division (Civil)  
C.P.W.D., New Delhi.
5. The Deputy Director General (Coordination) NR  
CPWD, East Block-I  
Level-VII  
R.K.Puram, New Delhi – 66.
6. The Executive Engineer (Vig.) VIII  
O/o JS & CVO  
(Vigilance Unit)  
Central Public Works Department  
Nirman Bhawan, New Delhi-110 011.

.....Respondents

**ORDER (ORAL)****By Hon'ble Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A., with liberty to approach at an appropriate time, in accordance with law. Accordingly, the OA is dismissed as withdrawn with liberty, as aforesaid. No costs.

**(K.N.Shrivastava)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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